

Annexure 7 to Circular No. HBHC/CRP/07/2021 dated 24.11.2021  
 Name of the corporate debtor: M/s. Bansa Ekor Limited; Date of commencement of CRP: 11.10.2023  
 NCLT order C. P. (LB) No. 127 of 2020 dated 11.10.2023  
 List of creditors as on 17.01.2024

| Sl. No. | Name of Creditor   | Details of claim received |                         | Query Sent claim        | Claim acknowledged | Whether related party? | Address   | % of voting share in CoC, if applicable | Amount of existing claim | Amount of any interest due, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any | Physical Copy Received |
|---------|--|---------------------------|-------------------------|-------------------------|--------------------|------------------------|---|---|--------------------------|---|------------------------------------|------------------------------|-----------------|------------------------|
|         |  | Date of receipt           | Amount claimed          |                         |                    |                        |   |   |                          |   |                                    |                              |                 |                        |
| 1       | State Tax Officer(1) GST Gudhangan                         | 25.10.2023                | ₹ 74,99,043.00          | ₹ 11,72,809.00          | ₹ -                | No                     | UNIT - 2A, 3RD FLOOR, BLOCK-20, SECTOR-10/9, DR. BIVARAJ MISHRA BHAVAN, OLD SACHINWALAY, GANESHPUR(AE)-382010 |   |                          | ₹ -   | ₹ 63,26,234.00                     |                              | No              |                        |
| 2       | Commissioner State Tax, VAT, Department of Trade and Taxes | 26.10.2023                | ₹ 29,25,249.00          | ₹ -                     | ₹ -                | No                     | Department of Trade & Taxes, Government of M.T of India, Vigyan Bhawan, W-Block, New Delhi-110002             |   |                          | ₹ -   | ₹ 29,25,249.00                     |                              | No              |                        |
| 3       | Judicial Commissioner, 10201, Himmatnagar Gudhangan        | 27.11.2023                | ₹ 4,40,26,974.00        | ₹ 1,31,52,120.00        | ₹ -                | No                     | 10201, Himmatnagar Gudhangan, Central Dist. Himmatnagar, District, Sector, H.A. Gudhangan                     |   |                          | ₹ -   | ₹ 1,49,24,824.00                   |                              | Yes             |                        |
| 4       | Employees Provident Fund Organisation (EPFO)               | 25.10.2023                | ₹ 53,330.00             | ₹ -                     | ₹ -                | No                     | Shubhar Vijay Raw Mill Compound, Nr.G D High School Bus Stop, Sagar Boda, Narda, Gujarat 382345               |   |                          | ₹ -   | ₹ 53,330.00                        |                              | Yes             |                        |
|         | <b>Total</b>   |                           | <b>₹ 8,85,91,046.00</b> | <b>₹ 1,43,34,929.00</b> | <b>₹ -</b>         |                        |   |   |                          | <b>₹ -</b>                                      | <b>₹ 4,42,64,483.00</b>            |                              |                 |                        |